

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION No. 152**

Dated the 17<sup>th</sup> June, 2022

No. HCM/1/96/BENCH/

Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Summer Vacation starting from 20<sup>th</sup> June, 2022 to 2<sup>nd</sup> July, 2022 as shown below:-

**VACATION COURT**

Date	Hon'ble Judge for Vacation Court
27 <sup>th</sup> June, 2022	Hon'ble Mr. Justice A. Bimol Singh

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to filed till 12:00 Noon of 25<sup>th</sup> June, 2022 (Saturday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

*By Order etc.*

*Sd/-*

**(Yumkham Rother)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR  
Imphal, the 17<sup>th</sup> June, 2022**

No. HCM/1/96/BENCH/11019-37

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The Registrar, Admin & Vigilance, High Court of Manipur.
5. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
6. The President, AMBA, Manipur. } *to the learned members*
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned File.

  
**REGISTRAR (JUDL.)**